

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.9 - IA/317(AHM)2024
In
CP(IB) 409 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Skystep trading Ltd
V/s
Tradohub B2B Ltd

.....Applicant

.....Respondent

Order delivered on 16/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Liquidator :Mr. Sachin Naveen Sinha present in person
For the Respondent :

ORDER

IA/317(AHM)2024

This is an application filed by the Liquidator for placing on record 4th Quarterly Progress Report. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/317(AHM)2024** stands disposed off.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)